



**ROC.NO.8233/2016-B.SPL.**

Sir / Madam,

**SUB: RAILWAY CLAIMS TRIBUNAL** - Filling up of the post of Registrar in Railway Claims Tribunal (RCT), Delhi Bench - Willingness from the eligible officers - **Called for - Regarding.**

**REF:** Letter No.2016/E(O)II/1/15, dated 30.09.2015 from the Under Secretary - II/E(O) II/Railway Board, Government of India, Ministry of Railways (Railway Board), New Delhi.

-oOo-

I am to state that in the letter received from Under Secretary, Government of India, Ministry of Railways (Railway Board), New Delhi, it is informed that applications are invited in the prescribed format in triplicate from the Judicial Officers to fill up the post of Registrar in Railway Claims Tribunal (RTC), Delhi Bench. The letter received in the above regard, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nlg.in>.

As directed, I am to request you to circulate the same among all the Judicial Officers, working in your District / Unit and that the Officers, who are eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (in original), directly to the High Court, on or before 15.11.2016 by **Speed post or any other source.**

Yours faithfully

  
REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Naigonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Registrar (I.T.-cum-Central Project Co-ordinator), High Court of Judicature at Hyderabad. (with a request to upload the letter of the Under Secretary, Government of India, Ministry of Railways (Railway Board), New Delhi, along with its enclosures in the High Court's Official website.)

GH 712

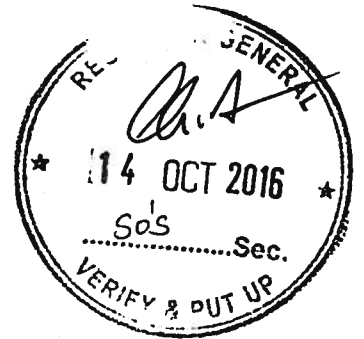
GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS  
(RAILWAY BOARD)

No.2016/E(O)II/1/5

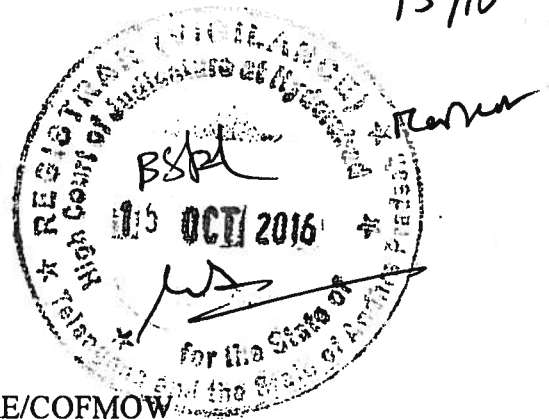
New Delhi, dt. 30.09.2016

To,

- (I) **The Registrar General,**  
Supreme Court of India, Delhi.  
High Court of Allahabad, Allahabad-211001  
High Court of Andhra Pradesh, Hyderabad-500266  
High Court of Chhattisgarh, Bilaspur  
High Court of Delhi, New Delhi-110001  
High Court of Calcutta, Kolkata-700001  
High Court of Bombay, Mumbai  
High Court of Gauhati, Guwahati-781001  
High Court of Gujrat, Ahmedabad-380060  
High Court of Jammu & Kashmir, Jammu-180001  
High Court of Himachal Pradesh, Shimla-171001  
High Court of Jharkhand, Ranchi  
High Court of Karnataka, Bangalore-560001  
High Court of Kerala, Cochin-682031  
High Court of Madhya Pradesh, Jabalpur-482002  
High Court of Madras, Chennai-600104  
High Court of Orissa, Cuttack-753002  
High Court of Patna, Patna-800001  
High Court of Panjab & Haryana, Chandigarh-160001  
High Court of Rajasthan, Jodhpur-342001  
High Court of Sikkim, Gangtok-737101  
High Court of Uttaranchal, Nainital.  
High Court of Tripura, Agartala-799006  
High Court of Manipur, Imphal-795002  
High Court of Meghalaya, Shillong-793001
- (II) The Chief Secretaries,  
All State Govt./Union Territories
- (III) The General Managers,  
All Zonal Railways/PUs/RDSO/NAIR/CORE/COFMOW



Transfer to  
Bench (V)  
15/10



Sub: Filling up of the post of Registrar in Railway Claims Tribunal,  
Delhi Bench in the PB -3 (Rs.37,400-67,000/-) + GP Rs.10,000/-  
(6<sup>th</sup> CPC scales) on regular basis.

Sir,

Applications are invited for filling up of the post of Registrar, Railway Claims Tribunal, Delhi Bench in the PB -3 (Rs.37,400-67,000/-) + GP Rs.10,000/- (6<sup>th</sup> CPC scales) on regular basis by transfer/transfer on deputation basis from -

S.O  
put up note  
14/10  
BSP  
8/7/1

**Eligibility:-**

- (a) Officers of the Central (including Railways)/State Governments, High Courts:
- (i) holding analogous posts on a regular basis; or
- (ii) With 3 years' regular service in the post in PB -4 (Rs.37,400-67,000/-) + GP Rs.8,700/- (6<sup>th</sup> CPC scales) or equivalent; and
- (b) Possessing the following educational qualifications and experience;
- (i) Degree in law from a recognized University or equivalent; and
- (ii) 10 years experience in Court procedures, Commercial/Railway Claims matters including administrative experience at Group 'A' level.

**Note: Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization/Department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by transfer on deputation shall not exceed 56 years as on the closing date of receipt of applications.**

2. The names of such of the officers who are eligible in terms of rules mentioned above and is desirous of being considered for the post of Registrar/RCT may please be forwarded, in the prescribed format at Annexure-A, so as to reach within 60 days from the date of issue of this letter to Shri Shiv Nath Jha, Under Secretary-II/E(O)II Railway Board, Room No.211 A, Rail Bhawan, Ministry of Railways, New Delhi. While forwarding the applications, it may be ensured by the administrative Ministries/Deptts concerned that the particulars of the candidates are verified and that they fulfill eligibility conditions and that up-to-date CR dossiers (for last five years, in original or attested photocopies) of the candidates are forwarded alongwith. It may also be ensured that DAR/Vigilance Clearance and Integrity Certificate in respect of the applicants are also sent alongwith their applications

3. The Curriculum Vitae (CVs) dully supported by documents will be assessed by the Selection Committee selecting candidates for appointment on deputation basis.

  
(S.N.Jha)

Under Secretary-II/E(O)II/Railway Board.

No.2016/E(O)II/1/

New Delhi, dt. 30.09.2016

Copy to:

1. All Ministries/Deptts of Government of India.
2. Chairman/RCT, 13/15, Mall Road, Delhi-110054.
3. Registrar, Central Administrative Tribunal, PB, Faridkot House, New Delhi- 110001.

  
(S.N.Jha)

Under Secretary-II/E(O)II/Railway Board

भारत सरकार  
रेल मंत्रालय  
(रेलवे बोर्ड)

पत्रांक:2016/ई (ओ)-11/1/5

नई दिल्ली, दिनांक 30.09.2016

(I) रजिस्ट्रार,

इलाहबाद उच्च न्यायालय, इलाहबाद-211001  
आंध्र प्रदेश उच्च न्यायालय, हैदाराबाद-500266  
छत्तीसगढ़ उच्च न्यायालय, बिलासपुर-495001  
दिल्ली उच्च न्यायालय, नई दिल्ली-110003  
कोलकाता उच्च न्यायालय, कोलकाता-700001  
मुम्बई उच्च न्यायालय, मुम्बई-400032  
गुवाहाटी उच्च न्यायालय, गुवाहाटी-78101  
गुजरात उच्च न्यायालय, अहमदाबाद-380069  
जम्मू एवं कश्मीर उच्च न्यायालय, जम्मू-181001  
हिमाचल प्रदेश उच्च न्यायालय, शिमला-171001  
झारखण्ड उच्च न्यायालय, रांची-834033  
कर्नाटक उच्च न्यायालय, बैंगलूरु-560001  
केरल उच्च न्यायालय, कोचीन-682031  
मध्य प्रदेश उच्च न्यायालय, जबलपुर-482002  
मद्रास उच्च न्यायालय, चेन्नई-600104  
उड़ीसा उच्च न्यायालय, कटक-753002  
पटना उच्च न्यायालय, पटना-800001  
पंजाब एवं हरियाणा उच्च न्यायालय, चंडीगढ़-161001  
राजस्थान उच्च न्यायालय, जोधपुर-342001  
सिक्किम उच्च न्यायालय, गंगटोक-737101  
उत्तरांचल उच्च न्यायालय, नैनीताल-263002  
त्रिपुरा उच्च न्यायालय, अगरतला-799006  
मणिपुर उच्च न्यायालय, इम्फाल-795002,  
मेघालय उच्च न्यायालय, शिलांग-793001

(II) मुख्य सचिव,

सभी राज्य सरकारें/संघ शासित प्रदेश।

(111) महाप्रबंधक

सभी जोनल रेलें/उत्पादन इकाईयां/ आर.डी.एस.ओ./एन.ए.आई.आर./कॉफर्मों इत्यादि।

विषय: पी.बी.-4 (रू. 37,400-67,000)+ग्रेड वेतन रू.10,000/- (असंशोधित) में प्रतिनियुक्ति के आधार पर रेल दावा अधिकरण, दिल्ली न्यायपीठ में रजिस्ट्रार का पद भरना।

महोदय,

निम्नलिखित में से प्रतिनियुक्ति पर स्थानान्तरण/स्थानान्तरण द्वारा पी.बी.-4 (रू. 37,400-67,000) + ग्रेड वेतन रू.10,000/- (असंशोधित) में रजिस्ट्रार, रेल दावा अधिकरण, दिल्ली न्यायपीठ पद भरने के लिए आवेदन पत्र आमंत्रित किए जाते हैं।

योग्यता:

(क) केन्द्रीय (रेलवे सहित)/राज्य सरकारों/ उच्च न्यायालयों के अधिकारी।

(i) नियमित आधार पर अनुरूप पदधारी: अथवा

(ii) पी.बी.-4 (रू. 37,400-67,000)+ग्रेड वेतन रू.8,700/- (असंशोधित) रुपये के वेतनमान पदों में 3 वर्ष नियमित सेवा वाले, तथा

(ख) (i) किसी मान्यता प्राप्त विश्वविद्यालय से विधि की डिग्री हो, अथवा समतुल्य

(ii) ग्रुप 'ए' स्तर पर प्रशासनिक अनुभव सहित न्यायालय की कार्यविधि, वाणिज्यिक रेल दावा संबंधी मामलों में 10 वर्ष का अनुभव।

नोट: प्रतिनियुक्ति की अवधि, इस नियुक्ति से तत्काल पहले उसी अथवा केंद्र सरकार के किसी अन्य संगठन/विभाग में किसी अन्य संवर्ग बाह्य पद पर प्रतिनियुक्ति की अवधि सहित सामान्य तौर से 3 वर्ष से अधिक नहीं होगी। आवेदक की अधिकतम आयु सीमा आवेदन प्राप्त होने की अंतिम तारीख को 56 वर्ष से अधिक नहीं होनी चाहिए।

2. ऐसे अधिकारियों जो उपर्युक्त उल्लिखित नियमों के अनुसार रजिस्ट्रार, रेल दावा अधिकरण के पद के लिए विचार किए जाने के पात्र तथा इच्छुक हैं, के नाम उनकी अद्यतन गोपनीय रिपोर्टों सहित अनुबंध 'क' में दिए गए प्रोफार्मा में भेजे ताकि आवेदन इस पत्र के जारी होने की तारीख से 60 दिन के भीतर श्री शिवनाथ झा, अवर सचिव-11/ई(ओ)-11, कमरा सं. 211ए, रेल भवन, नई दिल्ली को पहुंच जाने चाहिए। संबंधित मंत्रालय/विभाग द्वारा आवेदन पत्र भेजते समय यह सुनिश्चित किया जाए कि आवेदक योग्यता धारित करते हैं तथा आवेदन पत्र को सत्यापित किया गया हो। साथ ही अद्यतन गोपनीय रिपोर्ट (मूल रूप में या सत्यापित प्रतिलिपि) भेजी गई हो। यह भी विनिश्चित किया गया हो कि सतर्कता प्रमाण-पत्र तथा कर्तव्यनिष्ठा प्रमाण-पत्र साथ में संलग्न किया हो।

3. दस्तावेजों द्वारा विधिवत रूप से प्रमाणित जीवन वृत्त का प्रतिनियुक्ति आधार पर नियुक्ति के लिए उम्मीदवारों का चयन करते समय चयन समिति द्वारा मूल्यांकन किया जाएगा।

शिवनाथ झा

(शिवनाथ झा)

अवर सचिव-॥ई(ओ)-॥, रेलवे बोर्ड

पत्रांक:2016/ई (ओ)-॥/1/5

नई दिल्ली, दिनांक 30.09.2016

प्रतिलिपि प्रेषित:

1. भारत सरकार के सभी मंत्रालय/विभाग।
2. अतिरिक्त रजिस्ट्रार, रेल दावा अधिकरण 13/15 माल रोड, नई दिल्ली-110054
3. रजिस्ट्रार, केन्द्रीय प्रशासनिक अधिकरण, प्रधान न्यायपीठ, फरीदकोट हाऊस, नई दिल्ली-110001

शिवनाथ झा

(शिवनाथ झा)

अवर सचिव-॥ई(ओ)-॥, रेलवे बोर्ड

**BIO-DATA/ CURRICULUM VITAE PROFORMA**

<b>1. Name and Address (In Block Letters)</b>	
<b>2. Date of Birth (In Christian era)</b>	
<b>3. i) Date of entry into service</b>	
<b>ii) Date of retirement under Central/State Government Rules</b>	
<b>4. Educational Qualifications</b>	
<b>5. Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)</b>	
<b>Qualifications/ Experience required as mentioned in the advertisement/ vacancy circular.</b>	<b>Qualifications/ experience possessed by the officer</b>
<b>Essential</b>	<b>Essential</b>
<b>A) Qualification</b>	<b>A) Qualification</b>
<b>B) Experience</b>	<b>B) Experience</b>
<b>Desirable</b>	<b>Desirable</b>
<b>A) Qualification</b>	<b>A) Qualification</b>
<b>B) Experience</b>	<b>B) Experience</b>
<p><b>5.1 Note: This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular and issue of Advertisement in the Employment News.</b></p> <p><b>5.2 In the case of Degree and Post Graduate Qualifications Elective/ main subjects and subsidiary subjects may be indicated by the candidate.</b></p>	
<b>6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualifications and work experience of the post.</b>	
<p><b>6.1 Note: Borrowing Departments are to provide their specific comments/ views confirming the relevant Essential Qualification/ Work experience possessed by the Candidate (as indicated in the Bio-data) with reference to the post applied.</b></p>	

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	To	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis	Nature of Duties (in detail) highlighting experience required for the post applied for

\*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Office/Institution	Pay, Pay Band, and Grade Pay drawn under ACP / MACP Scheme	From	To

8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent			
9. In case the present employment is held on deputation/contract basis, please state-			
a) The date of initial appointment	b) Period of appointment on deputation/contract	c) Name of the parent office/organization to which the applicant belongs.	d) Name of the post and Pay of the post held in substantive capacity in the parent organisation
9.1 Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/ Department along with Cadre Clearance, Vigilance Clearance and Integrity certificate.			
9.2 Note: Information under Column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/ organization but still maintaining a lien in his parent cadre/ organisation			



<b>10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.</b>			
<b>11. Additional details about present employment:</b> Please state whether working under (indicate the name of your employer against the relevant column)  a) Central Government b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Others			
<b>12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.</b>			
<b>13. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale</b>			
<b>14. Total emoluments per month now drawn</b>			
<b>Basis Pay in the PB</b>		<b>Grade Pay</b>	<b>Total Emoluments</b>
<b>15. In case the applicant belongs to an Organisation which is not following the Central Government Pay-scales, the latest salary slip issued by the Organisation showing the following details may be enclosed.</b>			
<b>Basic Pay with Scale of Pay and rate of increment</b>	<b>Dearness Pay/Interim relief /other Allowances etc., (with break-up details)</b>	<b>Total Emoluments</b>	
<b>16.A Additional information, if any, relevant to the post you applied for in support of your suitability for the post.</b> (This among other things may provide information with regard to (i) additional academic qualifications (ii)			

professional training and (iii) work experience over and above prescribed in the - Vacancy Circular/Advertisement)

(Note: Enclose a separate sheet, if the space is insufficient)

**16.B Achievements:**

The candidates are requested to indicate information with regard to;

- (i) Research publications and reports and special projects
- (ii) Awards/Scholarships/Official Appreciation
- (iii) Affiliation with the professional bodies/institutions/societies and;
- (iv) Patents registered in own name or achieved for the organization
- (v) Any research/ innovative measure involving official recognition vi) any other information.

(Note: Enclose a separate sheet if the space is insufficient)

17. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis.# (Officers under Central/State Governments are only eligible for "Absorption". Candidates of non-Government Organizations are eligible only for Short Term Contract)

# (The option of 'STC' / 'Absorption'/'Re-employment' are available only if the vacancy circular specially mentioned recruitment by "STC" or "Absorption" or "Re-employment").

18. Whether belongs to SC/ST

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/ Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/ details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

(Signature of the candidate)

Address \_\_\_\_\_

Date \_\_\_\_\_

✻

**Certification by the Employer/ Cadre Controlling Authority**

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. **Also certified that;**

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt. \_\_\_\_\_
- ii) His/ Her integrity is certified.
- iii) His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed..
- iv) No major/ minor penalty has been imposed on him/ her during the last 10 years Or A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be)

**Countersigned**

\_\_\_\_\_  
**(Employer/ Cadre Controlling Authority with Seal)**

